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PART IV—Bills introduced in the West Bengal Legislative Assembly; Reports of Select Committees presented or to be presented to that Assembly; and Bills published before introduction in that Assembly.

**GOVERNMENT OF WEST BENGAL**

**LAW DEPARTMENT**

**Legislative**

**NOTIFICATION**

No. 1352-L.— 27th July, 2018.—The Governor having been pleased to order, under rule 66 of the Rules

of Procedure and Conduct of Business in the West Bengal Legislative Assembly, the publication of the following Bill, together with the Statement of Objects and Reasons and the Financial Memorandum which accompany it, in the *Kolkata Gazette*, the Bill, the Statement of Objects and Reasons and the Financial Memorandum are accordingly hereby published for general information:—

**Bill No. 18 of 2018**

**THE PURBA MEDINIPUR UNIVERSITY  
(AMENDMENT) BILL, 2018.**

**A**

**BILL**

*to amend the Purba Medinipur University Act, 2017 and for matter connected therewith and incidental thereto.*

WHEREAS it is expedient to amend the Purba Medinipur University Act, 2017, in order to rename the Purba Medinipur University by the name of the Mahatma Gandhi University, and for such other matters connected therewith and incidental thereto;

West Ben. Act  
LI of 2017.

It is hereby enacted in the Sixty-ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the Purba Medinipur University (Amendment) Act, 2018.

*The Purba Medinipur University  
(Amendment) Bill, 2018.  
(Clauses 2-9.)*

(2) It shall come into force at once.

Amendment of  
the long title of  
West Ben. Act LI  
of 2017.

2. In the long title of the Purba Medinipur University Act, 2017 (hereinafter referred to as the principal Act), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

Amendment of  
preamble.

3. In the preamble of the principal Act, for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

Amendment of  
section 1.

4. In sub-section (1) of section 1 of the principal Act, for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

Amendment of  
section 2.

5. In section 2 of the principal Act,—

(a) in clause (2), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted;

(b) in clause (26), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

Amendment of  
section 3.

6. In section 3 of the principal Act,—

(a) in sub-section (1), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted;

(b) in sub-section (2), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted;

(c) in sub-section (3), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

Amendment of  
section 38.

7. In section 38 of the principal Act,—

(a) in sub-section (1), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted;

(b) in sub-section (2), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

Amendment of  
section 65.

8. In clause (a) of sub-section (8) of section 65 of the principal Act, for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

Amendment of  
section 66.

9. In section 66 of the principal Act,—

(a) in the marginal note, for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted;

(b) in sub-section (1), for the words “Purba Medinipur University”, the words “Mahatma Gandhi University” shall be substituted.

*The Purba Medinipur University  
(Amendment) Bill, 2018.*

**STATEMENT OF OBJECTS AND REASONS.**

The State Government is celebrating the 150th birth anniversary of Mahatma Gandhi, the Father of the Nation throughout the year 2018 and 2019. In commemoration of the 150th birth anniversary of Mahatma Gandhi, the State Government is considering renaming of a University by the name of Mahatma Gandhi. Accordingly, it has been decided that the name of the Purba Medinipur University be changed as Mahatma Gandhi University.

2. Accordingly, the Bill is prepared in view of amending the name of the University.

3. The Purba Medinipur University is at the verge of starting its academic functions very soon and renaming the University will in no way affect the working of the University.

4. The Bill is prepared in view of the above mentioned objectives.

KOLKATA,  
*The 26th July, 2018.*

PARTHA CHATTERJEE,  
*Member-in-Charge.*

**FINANCIAL MEMORANDUM.**

There is no financial implication involved in giving effect to the provisions of the Bill.

KOLKATA:  
*The 26th July, 2018.*

PARTHA CHATTERJEE,  
*Member-in-Charge.*

By order of the Governor,

SANDIP KUMAR RAY CHAUDHURI,  
*Secy. to the Govt. of West Bengal,  
Law Department.*